

ज्यादा तहकीकात हुई और उस तहकीकात में और ज्यादा कार्यवाही हुई लेकिन फिर भी आखरी हदबन्दी तो वह होती है जब कि एक निशान लगा दिया जाय नहीं तो बगैर निशान के कोई कैसे कह सकता है कि १० गज इधर या १० गज उधर। यह तो किसी कायद कानून में इतना दिया नहीं होता और उसमें हमेशा बहस होती है, चुनांचे खासकर जहां कोई भगई का मौका हो तो वहां खम्बे लगाये जाते हैं ताकि कोई बहस न रहे। यह खम्बे लगाना किसी तरह एक पंचीदा चीज होती है, उसमें खर्च भी काफी होता है और उसमें जरा जरा सी बात पर बहस होती है कि कौन इलाका १० गज इधर या ५ गज उधर हो।

مولانا ایم : فادوقی : کیا مشرقی

پاکستان او مغربی بلکال میں بھی
بہی چیز چل رہی ہے ؟

†[मौलाना एम० फारुकी: क्या मशरकी पाकिस्तान और मगरबी बंगाल में भी यही चीज चल रही है ?]

श्री जवाहरलाल नेहरू : जी हां, खास तौर से वहीं।

SHRI KISHEN CHAND: Is the hon. Minister aware that due to the shift in river beds some parts of Indian territory have gone over to Pakistan and if so what steps have been taken to demarcate those areas?

SHRI JAWAHARLAL NEHRU: Some such difficulties have arisen and they sometimes arise when the river beds shift in that way. I cannot answer the hon. Member's question as to what has been done in a particular case where that has happened.

SHRI S. MAHANTY: If I remember correctly, the demarcation between Western Pakistan and North-Western India was along the MacMohan Line.

†Hindi transliteration.

May I know, Sir, if there has been any modification in the original demarcation between Western Pakistan and North-Western India?

MR. CHAIRMAN: It has no reference to MacMohan Line.

SHRI JAWAHARLAL NEHRU: Yes, Sir, that has nothing to do with this matter, it is the North-Western frontier.

There have been no changes, but there are a few spots still where there has not been complete agreement, small areas, of a field whether it is on this side or that side or a little bit of a village on this side or that. That is why it is necessary to finalise it. In the main, of course, there is no dispute.

SHRI H. C. MATHUR: Are there major points of dispute?

SHRI JAWAHARLAL NEHRU: Every little dispute may become a major one although it may refer to a hundred square yards. The areas involved are very small, may be just a few hundred square yards or so, but whatever it is, this sometimes leads to a little trouble.

JOINT COMMITTEE'S REPORT ON HOLY SHRINES

*282. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether the Joint Committee consisting of the representatives of the Governments of India and Pakistan constituted in May, 1955 to report on the proprietary and other matters relating to holy shrines in the two countries has since submitted its report;

(b) if so, what are its main recommendations; and

(c) what action Government have taken on those recommendations?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a), (b) and (c). The Agreement reached in May 1955 between the Minister for Home Affairs and the Pakistan Minister for the Interior in this matter has not been ratified by the Government of Pakistan. The Joint Committee on Shrines and Holy Places will be constituted as soon as the ratification of the Government of Pakistan is received.

مولانا ایم فاروقی : ان ہولی پلیسیز کی کوئی لسٹ بھی بتائی جا سکتی ہے ؟

[مآلانا ایم فاروقی : इन होली प्लेसज का कोई लिस्ट भी बताई जा सकती है ?]

SHRI A. K. CHANDA: We have a list of holy places and it runs to about 1100—800 and 300.

مولانا ایم فاروقی : کیا اس مسئلہ پر بھی کبھی گفتگو کی گئی کہ جو بعض ہولی پلیسیز ایسے ہیں کہ جنکے وقف کی زمینیں پاکستان میں ہیں انکی آمدنی ہندوستان میں آنا طے ہو رہی اور اسی طریقہ پر پاکستان میں جو زمینیں ہیں ہولی پلیسیز ہیں ان کے جو وقف ہندوستان میں ہیں ان کا رویہ وہاں جانا طے ہوا ہے ؟

†[मालाना एम० फारुकी : क्या इस मसले पर भी कभी गुफ्तगू की गई कि जो बाज होली प्लेसज ऐसे हैं कि जिनके वक्फ की जमीनें पाकिस्तान में हैं उनकी आमदनी हिन्दुस्तान में आना तय हुआ है, और इसी तरीके पर पाकिस्तान में जो जमीनें हैं, होली प्लेसज हैं उनके जो वक्फ हिन्दुस्तान में हैं उनका रुपया वहां जाना तय हुआ है ?]

†Hindi transliteration.

श्री जवाहरलाल नेहरू : रुपये पैसे के इधर से उधर और उधर से इधर आने में शुरू से दिक्कतें रही हैं। चुनावें जिधर हैं वहीं रह जाते हैं।

PROF. G. RANGA: How many of them are on our side and how many on the other side out of the 1100?

SHRI A. K. CHANDA: All the 1100 are on the other side.

PROF. G. RANGA: How many are on our side?

SHRI A. K. CHANDA: I have not got the figures.

FOREIGN TECHNICIANS IN HINDUSTAN MACHINE TOOL FACTORY

*283. MOULANA M. FARUQI: Will the Minister for PRODUCTION be pleased to state:

(a) the number of foreign technical and supervisory personnel working in the Hindustan Machine Tool Factory at present; and

(b) by what time the factory is expected to be totally Indianised?

THE DEPUTY MINISTER FOR PRODUCTION (SHRI SATISH CHANDRA):

(a) Eighty-four.

(b) According to the agreement with the Technical Consultants, not less than 85 per cent. of the technical posts are to be filled by trained Indian personnel within 10 years from the starting of the factory. The aim of the Company, however, is to further expedite the pace of Indianisation. The foreign technicians have been engaged on short term contracts ranging from two to three years.

SHRI M. VALIULLA: Are there any understudies for these foreign experts?